

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No. 218/98

Friday the 17th day of April 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL,
ADMINISTRATIVE MEMBER

P. Saramma , Part time sweeper (Retd)
Telephone Exchange, Ernakulam
R/o Panikulam House
Elamkulam, Kaloor Post
Kochi - 17.

...Applicant

(By advocate : None present)

Versus

1. The General Manager
Telecommunications
Ernakulam
2. The Chief General Manager
Telecommunications
Kerala Circle
Trivandrum.
3. Union of India represented
by the Chairman
Telecom Commission
Sanchar Bhavan
New Delhi.

...Respondents

(By advocate : Mr Varghees P Thomas)

The application having been heard on 17th April 1998,
the Tribunal on the same delivered the following:

ORDER

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

None appears for the applicant even on the second
call. None appeared on the last two occasions. It appears
that the applicant is not interested in prosecuting her
case. Therefore, the application is dismissed for default
and non-prosecution.

(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

(A.V.HARIDASAN)
VICE CHAIRMAN

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